

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 274 of 2013**

**Dated : 23<sup>rd</sup> January, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant (s):** Mr. Hasan Murtaza

**Counsel for the Respondent(s):** Mr. Buddy A. Ranganadhan for R.1

**ORDER**

Mr. Buddy A. Ranganadhan, the learned counsel for the Commission seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 10.02.2014 after serving copy on the other side.

Post the matter on **25.02.2014.**

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**